



\$~22, 26 to 31

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **C.O.(COMM.IPD-PAT) 2/2022 and I.A. 13057/2022**

AKUMS DRUGS PHARMACEUTICALS LTD Petitioner

Through: Mr. Guruswamy Nataraj, Ms. Harshita Agarwal, Ms. Surbhi Nautiyal, Ms. Varsha Jhavar, Mr. Shashikant Yadav, Mr. Rahul Bhujbal, Ms. Yojana Sonkusare, Ms. Nivrati Gupta, Advs. (M: 9811808373)

versus

THE CONTROLLER OF PATENTS & ANR. Respondents

Through: Mr. Pravin Anand, Ms. Vaishali Mittal, Mr. Siddhant Chamola, Mr. Shivang Sharma, Advs. for R-2. (M: 9999052646)

26

WITH

+ **CS(COMM) 117/2020 and CC(COMM) 6/2020**

ASTRA ZENECA AB AND ANR. Plaintiffs

Through: Mr. Pravin Anand, Ms. Vaishali Mittal, Mr. Siddhant Chamola, Mr. Shivang Sharma, Advs.

versus

NATCO PHARMA LIMITED Defendant

Through: Mr. J. Sai Deepak, Mr. G. Nataraj, Mr. Shashikant Yadav, Ms. Harshita Agarwal, Mr. Rahul Bhujbal, Ms. Surbhi Nautiyal, Ms. Varsha Jhavar, Ms. Yojana Sonkusare & Ms. Nivrati Gupta, Advs. (M: 9811808373)

27

WITH

+ **CS(COMM) 129/2020 and I.A. 3906/2020, 12006/2020**



ASTRAZENECA AB & ANR.

..... Plaintiffs

Through: Mr. Pravin Anand, Ms Vaishali Mittal, Mr Siddhant Chamola, Mr. Shivang Sharma, Adv.

versus

SHIV SHIVAM PHARMA & ORS.

..... Defendants

Through: Mr. G. Nataraj, Mr. Shashikant Yadav, Ms. Harshita Agarwal, Mr. Rahul Bhujbal, Ms. Surbhi Nautiyal, Ms. Varsha Jhavar, Ms. Yojana Sonkusare & Ms. Nivrati Gupta, Adv. (M: 9811808373)

28

WITH

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CS(COMM) 346/2020 and I.A. 10270/2020

ASTRAZENECA AB & ANR.

..... Plaintiffs

Through: Mr. Pravin Anand, Ms Vaishali Mittal, Mr Siddhant Chamola, Mr. Shivang Sharma, Adv.

versus

MICRO LABS LIMITED

..... Defendant

Through: Mr. G. Nataraj, Mr. Shashikant Yadav, Ms. Harshita Agarwal, Mr. Rahul Bhujbal, Ms. Surbhi Nautiyal, Ms. Varsha Jhavar, Ms. Yojana Sonkusare & Ms. Nivrati Gupta, Adv.

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WITH

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CS(COMM) 407/2020 and I.A. 9814/2020, 13150/2023

ASTRAZENECA AB & ANR.

..... Plaintiffs

Through: Mr. Pravin Anand, Ms Vaishali Mittal, Mr Siddhant Chamola, Mr. Shivang Sharma, Adv.

versus

EMCURE PHARMACEUTICALS LIMITED

..... Defendants



Through: Mr. G. Nataraj, Mr. Shashikant Yadav, Ms. Harshita Agarwal, Mr. Rahul Bhujbal, Ms. Surbhi Nautiyal, Ms. Varsha Jhavar, Ms. Yojana Sonkusare & Ms. Nivrati Gupta, Advs.

30
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WITH
CS(COMM) 419/2020 and I.A. 6555/2021

ASTRAZENECA AB & ANR. Plaintiffs

Through: Mr. Pravin Anand, Ms. Vaishali Mittal, Mr. Siddhant Chamola, Mr. Shivang Sharma, Advs.

versus

USV PRIVATE LIMITED Defendant

Through: Mr. G. Nataraj, Mr. Shashikant Yadav, Ms. Harshita Agarwal, Mr. Rahul Bhujbal, Ms. Surbhi Nautiyal, Ms. Varsha Jhavar, Ms. Yojana Sonkusare & Ms. Nivrati Gupta, Advs.

31
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AND
CS(COMM) 426/2020 and I.A. 9692/2020

ASTRAZENECA AB & ANR. Plaintiffs

Through: Mr. Pravin Anand, Ms. Vaishali Mittal, Mr. Siddhant Chamola, Mr. Shivang Sharma, Advs.

versus

MSN LABORATORIES PRIVATE LIMITED Defendant

Through: Mr. G. Nataraj, Mr. Shashikant Yadav, Ms. Harshita Agarwal, Mr. Rahul Bhujbal, Ms. Surbhi Nautiyal, Ms. Varsha Jhavar, Ms. Yojana Sonkusare & Ms. Nivrati Gupta, Advs.



CORAM:
JUSTICE PRATHIBA M. SINGH

% **ORDER**
 21.07.2023

1. This hearing has been done through hybrid mode.
2. In view of the order dated 22nd April, 2022, subject to orders of the Hon'ble Judge-in-Charge (Original Side), list these matters before another Bench on 9th August, 2023.

PRATHIBA M. SINGH, J.

JULY 21, 2023/dk/